

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †1311
TO BE ANSWERED ON 27.07.2026**

National Aero Sports Policy 2022

†1311. DR. RAJEEV BHARADWAJ:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the current status of the National Aero Sports Policy 2022;**
- (b) whether paragliding is recognized under the Sports Authority of India;**
- (c) if so, the details thereof;**
- (d) whether efforts are being made by the Government to ensure that the Indian paragliding team participates in the South Asian Games; and**
- (e) if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[DR MANSUKH MANDAVIYA]**

(a): The National Air Sports Policy 2022 has been superseded by the National Air Sports Guidelines 2023.

(b) to (e): This Ministry has not recognised any sports federation as a National Sports Federation (NSF) for the sport of paragliding. Financial assistance under the scheme of Assistance to National Sports

Federations (ANSF) is provided to recognised NSFs in accordance with the extant scheme and Government guidelines for preparation of national teams for participation in major national and international competitions.

Indian Olympics Association (IOA), being National Olympic Committee (NOC) of the country, has the mandate to make entries of Indian athletes and teams in multi-sport events such as Olympic Games, Asian Games, Commonwealth Games and South Asian Games, for the sports which are part of the respective Games.
